

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

NOTIFICATION

Dated, Shillong the 24th March, 2015.

No. LJ(A) 4/2000/103. – In pursuance to rule 114 of the Meghalaya Treasury Rules 1985 Shri B. Joshi, Chief Judicial Magistrate, Mairang Sub-Division, Mairang is hereby Authorised to act as the Drawing & Disbursing Officer for the office of the Chief Judicial Magistrate, Mairang with immediate effect until further orders.


(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ(A) 4/2000/103-A

Dated, Shillong the 24th March, 2015.

Copy to,-

1. The Accountant General (A&E), Meghalaya, Shillong.
2. The Sub-Divisional Officer (Civil), Mairang Civil Sub-Division, Mairang.
3. Shri B. Joshi, Chief Judicial Magistrate, Mairang.
4. The Treasury Officer Mairang Civil Sub-Division, Mairang.
5. The Branch Manager, SBI, Mairang Sub-Division.

By Order etc.



Secretary to the Government of Meghalaya,
Law Department.